

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO. 1

Application(s) Involved:

**ST/WITHDRAWAL/20398/2019, ST/WITHDRAWAL/20395/2019,
ST/WITHDRAWAL/20396/2019, ST/WITHDRAWAL/20397/2019
in
ST/1774/2011-DB, ST/429/2010-DB,
ST/979/2010-DB, ST/28496/2013-DB**

Appeal(s) Involved:

**ST/1774/2011-DB, ST/429/2010-DB,
ST/979/2010-DB, ST/28496/2013-DB**

[Arising out of Order-in-Appeal No. 8-2011 dated
18/03/2011 passed by Commissioner(Appeals), LTU,
Bangalore]

[Arising out of Order-in-Appeal No. 49-2009 dated
27/11/2009 passed by Commissioner(Appeals), LTU,
Bangalore]

[Arising out of Order-in-Appeal No. 03-2010 dated
09/02/2010 passed by Commissioner(Appeals), LTU,
Bangalore,]

[Arising out of Order-in-Appeal No. 213-2013 dated
16/09/2013 passed by Commissioner of Central Excise and
Service Tax (Appeals), BANGALORE]

**INTEL TECHNOLOGIES INDIA PVT
LTD**

SURVEY NO.23-56 P, DEVARABEESANDHALLI
VILLAGE, OUTER RING ROAD, VARTHUR
HOBLI, BANGALORE SOUTH TALUK,
BANGALORE 560 103

Appellant(s)

**INTEL TECHNOLOGY (INDIA) PVT
LTD**

NO.23-56P. DEVARA BESANAHALLI,
VARTHUR HOBLE, OUTER RING ROAD,
MARATHAHALLI BANGALORE

Appellant(s)

Intel Technology (India) Pvt Ltd

No. 23-56p, Devara Besanahalli, Varthur
Hobli, Outer Ring Road, Marathahalli,
BANGALORE - 560037
KARNATAKA

Appellant(s)

VERSUS

**Commissioner of Service Tax
BANGALORE SERVICE TAX- I**

NULL 1ST TO 5TH FLOOR,
TTMC BUILDING, above BMTC BUS
STAND,DOMLUR
BANGALORE, - 560071
KARNATAKA

Respondent(s)

**Commissioner of Central Excise,
Customs and Service Tax
BANGALORE-LTU**

NULL 100 FT RING ROAD JSS TOWERS,
BANASHANKARI-III STAGE,
BANGALORE, - 560085
KARNATAKA

Respondent(s)

Appearance:

**Ms. DISHA GURSAHANEY,
ADVOCATE**

PRESTIGE TRADE TOWER,
LEVEL 14, 46 FLOOR, PALACE ROAD, HIGH
GROUNDS,
BANGALORE - 560001
KARNATAKA

For the Appellant

Shri K.B. Nanaiah, Asst. Commissioner(AR)

For the Respondent

CORAM:

HON'BLE MR. S.S GARG, JUDICIAL MEMBER

HON'BLE MR. P. ANJANI KUMAR, TECHNICAL MEMBER

Final Order No. 20578-20581 / 2019

Date of Hearing: 23/07/2019

Date of Decision: 23/07/2019

Per : BENCH

Learned counsel for the appellant has moved applications seeking withdrawal of these four appeals. Prayer is allowed. All the four appeals are dismissed as withdrawn.

(Order was pronounced and dictated
in Open Court on **23/07/2019**)

**S.S GARG
JUDICIAL MEMBER**

**P. ANJANI KUMAR
TECHNICAL MEMBER**